

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00716/2017

DATED THIS THE 14TH DAY OF SEPTEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Laxman Dhangar,
Aged 49 years,
S/o Mahadeavappa
Postal Assistant
Kalaburgi RS MDG,
Residing at No. 1-117, Near Mallikarjun Temple,
Farhatabad, Kalaburgi – 585 308Applicant

(By Advocate Shri B. Venkateshan)

Vs.

1. Union of India
Represented by the Secretary,
Department of Posts,

Dak Bhawan,
New Delhi – 110 001

2. The Director of Postal Services,
Office of The Post Master General,
North Karnataka Region, Dharwad - 580001

3. The Senior. Superintendent of Post Offices
Kalaburgi Division,
Kalaburgi – 585 308

....Respondents

(By Shri S. Sugumaran, ACGSC)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. The applicant submits that the respondents have not followed the appropriate procedure for the infractions. He is ready to face the major penalty proceedings if a *de novo* inquiry is ordered into the matter. When money had been taken from customers and not accounted in the Government's coffers it constitutes a major penalty issue therefore probably the applicant is right. The inquiry should have been under Rule 14 and not Rule 16. To enable them to do so, all the proceedings including chargesheet onwards are hereby quashed with liberty to the respondents to re-modulate it under Rule 14 and pass appropriate orders within 3 months next.

2. The OA is disposed off. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00716/2017

Annexure A1 Copy of the memo dated 20.01.2016

Annexure A2 Copy of the applicant's representation dated 29.01.2016

Annexure A3 Copy of the memo dated 21.03.2016

Annexure A4 Copy of the applicant's representation dated 22.04.2016

Annexure A5 Copy of the applicant's representation dated 18.07.2016

Annexure A6 Copy of the applicant's representation dated 29.04.2016

Annexure A7 Copy of the applicant's representation dated 23.07.2016

Annexure A8 Copy of the applicant's representation dated 22.09.2016

Annexure A9 Copy of the applicant's representation dated 04.05.2017

Annexure A10 Copy of the applicant's representation dated 03.08.2017

Annexure A11 Copy of the memo dated 31.08.2017

Annexures with reply statement

Annexure R1 Copy of the complaint of Smt P. Vijaylaxmi

Annexure R2 Copy of the written statement of Sri Ramachandra

Annexure R3 Copy of the COD Register of KLB Jnanaganga SO

Annexure R4 Copy of the daily accounts

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